GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6292 ANSWERED ON:15.05.2012 BRT PROJECTS UNDER JNNURM Guddu Shri Premchandra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the work of Bus Rapid Transit System (BRTS) projects has been completed under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in Madhya Pradesh including Indore;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government has received any complaints in regard to the construction of the projects;

(e) if so, the details thereof and the action taken thereon so far; and

(f) the steps being taken/proposed to be taken by the Government for getting the work completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): No, Madam. The reasons for non-completion of the Bus Rapid Transit System (BRTS) projects sanctioned under Urban Infrastructure & Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) for the State of Madhya Pradesh is as under:

SI. No. Name of the project Status 1. Rapid Transport Government of Madhya Pradesh has informed that the project work was system- PILOT PROJECT - 11.65 Km originally to be completed in September, 2008 and is running behind schedule due to disputes on compensation given on land acquisition for the project, 277 encroachments on the length of the corridor, most of which have been removed, location of the project in the densely populated area of the city, location of religious places en-route the length of the project, underground cabling of electricity cables, and court cases. The project has made 75% physical progress as per information received from the State Government. 2. Riverside Corridor of Indore BRTS Funds for this project has not been released so far by the project, in Indore Government of India.

3. BRTS Project sanctioned in Bhopal is As informed by the State Government, the project was delayed due to delay in Pilot Corridor (New Market to handing over of the road stretch by National Highway Authority of India, and University - 42.19 Kms long) enlargement of scope of the project for which a supplementary project report was approved by CSMC and delays in tendering process for the Project. The project has achieved 53% physical progress as per information received from the State Government.

(d) & (e): Yes, Madam. The complaint relates to slow and tardy progress of projects and alleged irregularities in its execution. A central team gave its interim findings on the complaints. Separately, comments of the State Government were sought which has informed that an enquiry was got conducted through Chief Engineer, Urban Development and Administration, Madhya Pradesh. It has sent the status report accordingly. Further action in the matter is being taken.

(f): Implementation of projects and their monitoring is done by the State Governments. State Government has been asked for expeditious completion of projects.